

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.422
New IA(Liq.)/9/ND/2024 IN IB/741/ND/2020

IN THE MATTER OF:

M/s Newgen Specialty Plastics Ltd	...	Applicant
Versus		
M/s Prominent Polymers Pvt Ltd	...	Respondent

Under Section 9 of (IBC)

Order delivered on 13.06.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :
For the RP : Adv. Ahsan Ahmad, Adv. Naimish Tewari, a/w Adv.
Rajesh Kumar Parakh
For the Income Tax Dept: Adv. Puneet Rai, Sr. Standing Counsel, Adv. Rishabh
Nangia, Jr. Standing Counsel, Adv. Ashvini Kumar,
Adv. Nikhil Jain

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **22.07.2024**

Sd/-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)